

Administrative Office, Judgeship Sambhal at Chandausi.

Admin. Order No.11 /2022

Dated: 17.01.2022

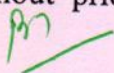
Order

In compliance of Hon'ble High Court letter No.-2427/LXXXVII-CPC/e-Courts/Allahabad/ Dated 16 January 2022, following arrangements are made for functioning of courts in district Sambhal at Chandausi:-

- 1- Shri C. M. Mishra A. D. J. 1st, Shri Mayank Tripathi A. C. J. M/ Civil Judge (S.D.) and Shri Vijay Prakash, Civil Judge (J.D.) /J.M. Will be on work on 17.1.2022 and function the court work. Further they will be on work on rotation/Alternate day basis.
- 2- Shri N N. Rai A. D. J. 2nd, Shri Kamaldeep, C. J. M. and Smt. Babita Pathak, Civil Judge (S.D./A.C.J.M.), Shri Virek Agarwal A. C. J. M. Will be working on 18.1.2022 on alternate basis. Shri Virek Agarwal, A.C.J.M., Chandausi/ Principal Magistrate, J.J.B. Sambhal will be exempted for Saturday. Further they will be on work on rotation/Alternate basis.
- 3- Shri Swetank Chauhan, Civil Judge (J.D./J.M.) outlying court at Sambhal will be on work on 17.1.2022 on alternate basis. Further he will be on work on rotation/Alternate basis.
- 4- Smt. Shivani, Additional Civil Judge (J.D./J.M.) outlying court at Sambhal will be on work on 18.1.2022 on alternate basis. Further she will be on work on rotation/Alternate basis.
- 5- Shri Piyush Moolchandani, Civil Judge (J.D./J.M.) outlying court at Gunnar will be on work on 17.1.2022 on alternate basis. Further he will be on work on rotation/Alternate basis.
- 6- No litigants or his representatives shall be permitted to enter the court campus without prior permission of District Judge.

Note:

- 1- Lady Judicial Officers' and lady Staff at Sambhal Judgeship in case of their pregnancy, will with prior information to the administrative office, will function the court work from their home, if necessary. Otherwise they will be exempted to court work.
- 2- All Judicial Officers' will function on alternate/rotation basis. No Judicial Officer will leave the station without prior permission.

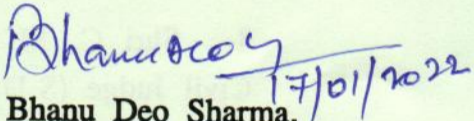


3- Judicial Officer who are non- working on alternate/rotation basis will be incharge of the Officers who are working on that respective day. It is clear that normal incharge of court will be incharge on alternate/rotation basis.

4- This order will be inforced on officers of outlying court at Sambhal officers after theirs quarantine period.

5- The Presiding officers will make the rotation of their court staff and inform to Administrative office.

6- This order shall be effected until further direction of Hon'ble High Court.



Bhanu Deo Sharma,
District & Session Judge,
Sambhal at Chandausi.

Inform to:-

- 1- Principal Judge, Family Court and P.O. MACT Sambhal at Chandausi.
- 2- All Judicial Officers and Staff of Sambhal Judgeship.
- 3- Bar Associations of Sambhal Judgeship.
- 4- District Magistrate/ Superintendent of Police Sambhal.
- 5- District Information Officer to publication in news paper and other information mode.
- 6- Upload on District Court Website.